

1	2	3	4
7	Haryana	Haryana Harijan Kalyan Nigam Ltd.	41.15
8.	Himachal Pradesh	Himachal Pradesh SCs & STs Dev. Corpn.	143.22
9.	Madhya Pradesh	MP State Co-op. SC Fin. & Dev. Corporation	4.77
10.	Chandigarh	Chandigarh SC, BC & MC Fin. & Dev. Corpn.	24.60

30/3/70/30 395
Inclusion of Christians in SC List

2143. SHRI P.C. THOMAS: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government have received any request for including Christians of Scheduled Caste origin in the list of Scheduled Castes; and

(b) if so, the reaction of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) Yes Sir.

(b) Government is seized of the matter, ad no time-frame can be specified.

395-406
Waste Land

2144. SHRI SANDIPAN THORAT:
 SHRI BHAGWAN SHANKAR RAWAT:
 SHRI P.S. GADHAVI:
 SHRI A.C. JOS:
 COL. SONA RAM CHOUDHARY:

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the progress of work made for development of wasteland in the country for the last three years, year-wise and state-wise as against targets set—both physical and financial under Centrally sponsored schemes, scheme-wise;

(b) the scales/norms and terms of financial assistance provided by the Union Government as well as by the World Bank of Individuals/cooperative societies/NGOs for development of waste land, state-wise; and

(c) the details of proposals received/cleared and pending with reasons during the current year state-wise;

(d) the progress of ongoing projects during the current year and project-wise, state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOURA PATIL): (a) The Department of Wastelands Development is not implementing any Centrally sponsored Schemes. However, the Department is implementing a Central Sector Integrated Wastelands Development Projects (IWDP) Scheme for development of non-forest wastelands on watershed basis. Under this scheme, no state-wise physical and financial targets are fixed. The projects are sanctioned on project to project basis for development of wastelands. Under the Integrated Wastelands Development Projects Scheme, funds released

to treat area during the last three years are given as under:—

Year	Funds released (Rs. in crores)	Area to be treated (In Ha.)
1995-96	51.00	58,000
1996-97	50.80	84,000
1997-98	53.95	90,00
Total:	155.75	2,32,000

(b) Under Integrated Wastelands Development Projects Scheme, projects are sanctioned on project to project basis to District Rural Development Agencies/Zilla

Parishads subject in conformity with the "Guidelines for Watershed Development" for development of non-forest wastelands @ Rs. 4000/- per ha. The Non-Governmental Organisations (NGOs) and Co-operative Societies can also be appointed as Project Implementing Agency by the District Rural Development Agencies/Zilla Parishads. Further, the Department is also implementing a Central Sector scheme namely "Support to NGOs/Voluntary Agencies". Under this scheme, Central grant is made available to registered Voluntary Agencies, Cooperative Societies for undertaking work directly or indirectly encouraging afforestation and wastelands development. No project has been funded by the World Bank under the schemes being implemented by the Department.

(c) The details are given in the *Statement-I*.

(d) The progress of on-going projects during the current year is given in *Statement-II*.

Statement I

Integrated Wastelands Development Projects (IWDP) Scheme

Sl. No.	State	Proposals received during 98-99	Proposals cleared/ sanctioned	Proposals returned	Proposals under process	Clarifications awaited from DRDAs/ZPs
1	2	3	4	5	6	7
1.	Andhra Pradesh	8	2	—	3	3
2.	Arunachal Pradesh	2	—	—	—	2
3.	Assam	7	—	3	1	3
4.	Bihar	5	—	1	1	3
5.	Gujarat	6	2	1	2	1
6.	Himachal Pradesh	3	—	—	—	3
7.	Haryana	2	—	1	—	1

1	2	3	4	5	6	7
8.	Jammu & Kashmir	2	1	—	—	1
9.	Karnataka	8	1	—	7	—
10.	Maharashtra	34	1	1	10	22
11.	Manipur	5	1	—	1	3
12.	Mizoram	1	—	—	—	1
13.	Madhya Pradesh	3	—	—	2	1
14.	Orissa	14	1	1	4	8
15.	Rajasthan	5	1	2	2	—
16.	Sikkim	3	—	—	—	3
17.	Tamil Nadu	3	1	1	—	1
18.	Uttar Pradesh	21	1	8	11	1
19.	West Bengal	1	—	1	—	—
Total:		133	12	20	44	57

Statement II*Statement Showing Release of Funds during the Period 1998-99*

Name of the District	Project Period	Total Area (in ha.)	Total Cost (Rs. in lakhs)	Release 1998-99 (Rs. in lakhs)
1	2	3	4	5
STATE: AP				
Nalgonda	92-93 to 95-96	4059	302.09	50.07
Nellore-II	94-95 to 97-98	9320	416.59	64.15

1	2	3	4	5
Nizamabad	93-94 to 97-98	8570	357.58	90.78
Prakasam-II	94-95 to 98-99	4200	335.51	103.50
Chittoor-I	96-97 to 99-00	8085	323.40	64.68
Kumool	95-96 to 98-99	7330	293.20	50.00
Chittoor-II	96-97 to 99-00	8280	331.20	114.79
Nellore-III	98-99 to 01-02	12500	500.00	75.00
Khammam	98-99 to 01-02	12500	500.00	75.00
Medak-II	98-99 to 01-02	12500	500.00	75.00
Khammam-II	98-99 to 01-02	12500	500.00	75.00
Sub total		99844	4359.55	837.97
STATE : GJ				
Panchmahal	93-94 to 97-98	3370	287.89	71.87
Amreli	94-95 to 98-99	5500	359.45	60.96
Jamnagar	94-95 to 98-99	2480	245.89	49.46
Kheda	96-97 to 99-00	812	32.48	3.08
Vadodara	98-99 to 01-02	11275	451.00	67.65
Bhavnagar	98-99 to 01-02	11002	440.00	66.00
Sabarkantha	98-99 to 01-02	12000	480.00	72.00
Junagarh-II	98-99 to 01-02	12340	493.00	73.95
Panchmahal-II	98-99 to 01-02	12200	488.00	73.20
Sub total		70979	3277.71	538.17
STATE: HP				
Mandi	98-99 to 01-02	12567	499.00	74.85
Chamba-II	98-99 to 01-02	12351	494.00	74.10
Sub total		24918	993.00	148.95
STATE: JK				
Jammu	98-99 to 00-01	5730	230.00	34.50
Kathua	98-99 to 01-02	8650	346.00	51.90
Sub total		14380	576.00	86.40

1	2	3	4	5
STATE: KA				
Gulbarga	97-98 to 00-01	11847	474.00	142.22
Belgaum	98-99 to 01-02	12481	499.24	74.88
Bellary-II	98-99 to 01-02	12400	490.00	73.50
Kolar	98-99 to 01-02	12239	489.56	73.43
Tumkur-III	98-99 to 01-02	12412	496.48	74.47
Bidar	98-99 to 01-02	12485	499.40	74.91
Sub total		73864	2948.68	513.41
STATE: MA				
Sindhudurg	98-99 to 01-02	11320	452.80	67.92
Amravati	98-99 to 01-02	11424	456.96	68.54
Sub total		22744	909.76	136.46
STATE: MN				
Imphal (West)	97-98 to 00-01	6675	267.00	53.40
Senapati	97-98 to 00-01	1393	55.72	16.72
Tamenglon	98-99 to 00-01	12500	500.00	75.00
Imphal (West)-II	98-99 to 01-02	11000	440.00	66.00
Sub total		31568	1262.72	211.12
STATE: MP				
Durg	94-95 to 97-98	3680	215.94	48.10
Narasingpur	97-98 to 00-01	7000	280.00	83.13
Sehore	98-99 to 01-02	12000	427.18	64.07
Sahdol	98-99 to 01-02	10555	422.22	63.33
Sub total		33235	1345.34	258.63
STATE: NG				
Mokochung	97-98 to 00-01	12000	480.00	48.00
Tuensang	98-99 to 01-02	12500	500.00	75.00
Mon	98-99 to 01-02	12500	500.00	75.00
Sub total		3700	1480.00	198.00

1	2	3	4	5
STATE : OR				
Dhenkanal-I	94-95 to 98-99	691	45.97	7.15
Dhenkanal-II	96-97 to 99-00	2515	100.60	30.18
Jharsuguda	97-98 to 00-01	7216	288.64	28.86
Keonjhar	98-99 to 01-02	5145	205.74	30.86
Angul	98-99 to 01-02	6037	241.50	36.22
Sub total		21604	882.45	133.27
STATE: PB				
Patiala	96-97 to 99-00	550	22.00	6.60
Sub total		550	22.00	6.60
STATE: RJ				
Jaipur-I	93-94 to 96-97	3381	329.40	22.00
Jaipur-III	93-94 to 96-97	4748	414.05	50.00
Palli	94-95 to 98-99	5049	320.85	80.00
Bundi	96-97 to 99-00	686	27.30	8.19
Sub total		13864	1091.60	160.19
STATE : TN				
Pasumpon	94-95 to 98-99	3073	284.73	100.00
Coimbatore	96-97 to 99-00	480	19.20	1.91
Dindigul	97-98 to 00-01	5090	200.00	20.00
Coimbatore-II	98-99 to 01-02	9058	362.32	54.34
Sub total		17701	866.25	176.25
STATE: UP				
Fatehpur	96-97 to 99-00	9880	395.20	117.80
Agra	96-97 to 99-00	12295	491.80	96.52
Jaunpur	96-97 to 99-00	11718	468.72	92.80
Varanasi	96-97 to 99-00	9645	385.80	177.93
Kanpur (C)	96-97 to 99-00	5510	220.40	65.44
Unnao	97-98 to 00-01	12041	481.64	144.48
Sonbhadra	97-98 to 00-01	10106	404.26	121.29
Raibareli-II	97-98 to 00-01	12100	484.00	100.00
Sitapur	98-99 to 01-02	12058	482.32	72.35
Chandauli	98-99 to 01-02	11000	444.00	66.60
Lakhimpur	98-99 to 01-02	12240	489.60	73.44
Kanpur Dehat	98-99 to 01-02	12039	481.56	72.23
Sub total		130632	52229.30	1200.88
Total		592883	25244.36	4606.30